

**FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SHREE BADRI KEDAR UDYOG PRIVATE LIMITED**

Sr. No.	Particulars	Details
(1)	(2)	(3)
1.	Name of corporate debtor	Shree Badri Kedar Udyog Private Limited
2.	Date of incorporation of corporate debtor	28-02-2011
3.	Authority under which corporate debtor is incorporated / registered	ROC-Ranchi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909JH2011PTC014715
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No - 206, 2nd Floor, Samriddhi Square, Kishorganj, Ranchi, Ranchi, Jharkhand, India, 834001.
6.	Date of closure of Insolvency Resolution Process	13-10-2026
7.	Liquidation commencement date of corporate debtor	13-10-2026
8.	Name and registration number of the insolvency professional acting as liquidator	Udit Agarwal IBBI Reg. No. - IBBI/IPA-001/IP-P-02799/2023-2024/14290
9.	Address and e-mail of the liquidator, as registered with the Board	"Shyam Lake Garden", Block - C, Flat No. 519(G), 202, Jessore Road, Kolkata 700089, West Bengal having e-mail id : uditagarwal15@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Kamalia Associates, 11, Old Post Office Street, 1st Floor, Left Gate, Kolkata - 700 001. ibc.shbadri@gmail.com

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench 1 has ordered the commencement of liquidation of the Shree Badri Kedar Udyog Private Limited on 13.10.2026 under section 33 of the Code]

Date : 15.10.2026

Place : Kolkata

Udit Agarwal

IBBI Reg. No. - IBBI/IPA-001/IP-P-02799/2023-2024/14290